FORM-21 A

[See rule 11 (1)]

(For use in Biennial election when seat is uncontested)

Declaration of the result of Election under Sub-section (2) of section 53 of the Representation of the People Act, 1951.

Election to the Council of States by the elected members of the Legislative Assembly of Bihar.

In pursuance of the provisions contained in Sub-section (2) of section 53 of the Representation of the People Act, 1951, read with sub rule (1) of rule 11 of the Conduct of Elections Rules 1961, I declare that :-

1. Akhilesh Prasad Singh

Vill+Post- Koyal Bhupt, Dist.- Arwal

2. Ahmad Ashfaque Karim

Katihar Mediacal College Campus, Barl Digola Dalan, P. O.- Dalan, Dist.- Katihar

3. Bashistha Narayan Singh

Vili + Post- Kopwan, P.S.- Koran Sarai Dist.-Buxar, Pin- 802126

4. Manoi Kumar Jha

1, Teachers Flat, Department of Social Work Delhi University, Delhi- 110007

Mahendra Prasad

Vill - Govindpur, Post- Modanganj, P.S.- Ghosi, Dist.-Jehanabad, Pin- 804432

6. Ravi Shankar Prasad

42, Kavi Raman Path, East Boring Road, Patna- 800001 Sponsored by Indian National Congress

Sponsored by Rashtriya Janata Dal

Sponsored by Janata Dal (United)

Sponsored by Rashtriya Janata Dal

Sponsored by Janata Dal (United)

Sponsored by Bharatiya Janata Party

have been duly elected to fill the seats in that House of Six (06) members retiring on 02nd April, 2018 on the expiration of their term of office.

Place: Bihar Vidhan Sabha Secretariat, Patna

Date : 15th March, 2018

Socretary Bihar Legislative Assembly

Returning Officer for Biennias Electron to the Council of States, 2018